

SCHEDULE I
FORM A
PUBLIC ANNOUNCEMENT

[Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017]

FOR THE ATTENTION OF THE STAKEHOLDERS OF HAMEE INDIA PRIVATE LIMITED

1.	Name of Corporate Person	HAMEE INDIA PRIVATE LIMITED
2.	Date of Incorporation of Corporate Person	19.09.2015
3.	Authority under which Corporate Person is registered	Registrar of Companies, NCT of Delhi & Haryana, New Delhi
4.	Corporate Identity Number of Corporate Person	U74999HR2015FTC056732
5.	Address of the Registered Office of Corporate Person	F-143, Richmond Park DLF, Phase-IV Gurugram-122002, Haryana, India
6.	Liquidation commencement date of Corporate Person	07.02.2023
7.	Name, address, email address, telephone number and the registration number of the Liquidator	Name: Damodar Prasad Gupta Address: First Floor, 14 Rani Jhansi Road, Near Jhandewalan Temple, New Delhi-110055 Email Id: sgsdel@gmail.com Telephone No: +91 93122 07801 Insolvency Professional, holding Registration No.: IBBI/IPA-002/IP-N00997/2020- 2021/13223
8.	Last date for submission of claims	09.03.2023

Notice is hereby given that the Hamee India Private Limited has commenced voluntary liquidation on 07.02.2023.

The stakeholders of Hamee India Private Limited are hereby called upon to submit a proof of their claims, on or before 09.03.2023, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Name of the Liquidator: Damodar Prasad Gupta

Insolvency Professional, holding Registration No.: IBBI/IPA-002/IP-N00997/2020-2021/13223

Date: 09.02.2023

Place: New Delhi

**FORM A
PUBLIC ANNOUNCEMENT**

(Regulation 14 of the Insolvency and Bankruptcy Board of India
(Voluntary Liquidation Process) Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
HAMEE INDIA PRIVATE LIMITED**

1. NAME OF CORPORATE PERSON	HAMEE INDIA PRIVATE LIMITED
2. DATE OF INCORPORATION OF CORPORATE PERSON	19.09.2015
3. AUTHORITY UNDER WHICH CORPORATE PERSON IS REGISTERED	Registrar of Companies, Delhi & Haryana
4. CORPORATE IDENTITY NUMBER OF CORPORATE PERSON	U74999HR2015FTC056732
5. ADDRESS OF THE REGISTERED OFFICE OF CORPORATE PERSON	F-143, Richmond Park DLF, Phase-IV Gurugram-122002, Haryana, India
6. LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	07.02.2023
7. NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Name : Damodar Prasad Gupta Address : First Floor, 14 Rani Jhansi Road, Near Jhandewalan Temple, New Delhi-110055 Email Id:sgsdel@gmail.com Telephone No:+91 93122 07801 Insolvency Professional, holding Registration No.: IBBI/IPA-002/IP-N00997/2020-2021/13223
8. LAST DATE FOR SUBMISSION OF CLAIMS	09.03.2023

Notice is hereby given that the **Hamee India Private Limited** has commenced voluntary liquidation on **07.02.2023**.

The stakeholders of **Hamee India Private Limited** are hereby called upon to submit a proof of their claims, on or before **09.03.2023** to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date : 09.02.2023

Place : New Delhi

Sd/-
Name of the Liquidator: Damodar Prasad Gupta
Insolvency Professional, Holding Registration No. :
IBBI/IPA-002/IP-N00997/2020-2021/13223

Priority Interest Act, 2002.

er of Bank of India under Sarfaesi act and in exercise of
issued demand notice under section 13 (2) of the said
listed hereunder (hereinafter referred to as the "said
a, within 60 days from the date of receipt of notice as per
undelivered by the postal authorities/have not been
rior. Hence the bank by way of abundant Caution is
notices pasted on the premises of the last known
or as per the said act. Copies of the said notices are
mortgagor/guarantor, may, if they so desire, collect the
day during normal office hours. 3. Against the above
borrower/mortgagor/guarantor to pay to Bank of India,
e. The amounts indicated/payable as given below under
payment of the loan, the following Assets have been
Amount payable with further interest at contractual
re till date of payment.

on of the Property	Amount O/S (Rs.)
Property Situated at Flat No. 303, 3rd Floor Baliyadev Mandir, Saniya Hemad, Surat, Mouje No.17, T.P. Scheme No. 35 (Kumbhariya Saroli Builtup Area- 61.52 Sq. Mtr. (662 Sq. Ft.) and 65.65 Sq. Ft.), in the name of Mrs. Rachna Gupta ind as: East- Building No. B, West- Passage and ad & Garden, South- Flat No. 304 e of Demand Notice U/S 13(2)- 02.01.2023	15,81,251.86 + interest & Other Charges

ayment to Bank of India as aforesaid, then Bank of India
tion 13 (4) of the SARFAESI Act and Rules entirely at the
ngagor/guarantor. 5. Further, the attention of borrower/
tion (3) of the section 13 of the Act, in respect of time
said borrower/mortgagor/guarantor are prohibited under

दक्षिण रेलवे

भारत के राष्ट्रपति की ओर से मंडल रेलवे प्रबंधक (यांत्रिक), दक्षिण रेलवे, मदुरई-625016 द्वारा गवर्नमेंट ई-मार्केटिंग प्लेस (जीईएम) पोर्टल में दी गई निविदा सूचना के अनुसार निम्न कार्यों के लिये प्रख्यात ठेकेदारों से एकल पैकेट प्रणाली में ऑनलाइन निविदा आमंत्रित की जाती है। मदुरई मंडल में कार्य के लिये आवेदन करने हेतु निविदाकारों/ठेकेदारों को जीईएम पोर्टल में सूचीकरण कराना होगा तथा केवल ऑनलाइन निविदा ही स्वीकार की जाएगी।

क्रम सं.	कार्य का नाम	730 दिनों के लिये पलानी रेलवे स्टेशन पर परिणाम आधारित व्यापक हाउसकीपिंग		
	जीईएम बिड नं.	कार्य का स्थान	कार्य का मूल्य	निविदा बंद होने की तिथि
1.	जीईएम/2023/बी/3090 432 तिथि : 6.02.2023	पलानी-एमडीयू मंडल	रु. 32,84,129.18/-	27.2.2023

विस्तृत विवरण वेबसाइट www.Gem.gov.in पर विस्तृत निविदा सूचनायें दी गई हैं।

मंडल पर्यावरण हाउसकीपिंग प्रबंधक

Follow us on: twitter.com/GMSRailway

फार्म ए

सार्वजनिक उद्घोषणा

[भारतीय दिवाला और शोधन अक्षमता बोर्ड (स्वैच्छिक परिसमापन प्रक्रिया)

विनियम, 2017 का विनियम 14]

हमी इंडिया प्राइवेट लिमिटेड के स्टैकहोल्डरों के ध्यानार्थ

1.	कॉर्पोरेट व्यक्ति का नाम	हमी इंडिया प्राइवेट लिमिटेड
2.	कॉर्पोरेट व्यक्ति के गठन की तिथि	19.09.2015
3.	प्राधिकरण जिसके अधीन कॉर्पोरेट व्यक्ति गठित/पंजीकृत है	कंपनी रजिस्ट्रार, दिल्ली एण्ड हरियाणा
4.	कॉर्पोरेट व्यक्ति की कॉर्पोरेट पहचान संख्या	U74999HR2015FTC056732
5.	कॉर्पोरेट व्यक्ति के पंजीकृत कार्यालय का पता	एफ-143, रिचमंड पार्क डीएलएफ, फेस-IV गुरुग्राम-122002, हरियाणा, इंडिया
6.	कॉर्पोरेट व्यक्ति का परिसमापन प्रारंभ तिथि	07.02.2023
7.	परिसमापक का नाम, पता, ई-मेल पता, टेलीफोन नम्बर एवं पंजीकरण संख्या	नाम : दामोदर प्रसाद गुप्ता पता : फर्स्ट फ्लोर, 14 रानी झांसी रोड, नियर झंडेवालान टेम्पल, नई दिल्ली-110055 ईमेल : sgsdel@gmail.com फोन नं. : 9312207801 दिवाला पेशेवर पंजीकरण संख्या : IBB/IPA-002/IP-N00997/2020-2021/13223
8.	दावे जमा करने की अंतिम तिथि	09.03.2023

एतद्वारा सूचित किया जाता है कि हमी इंडिया प्राइवेट लिमिटेड ने 07.02.2023 को स्वैच्छिक परिसमापन प्रारंभ किया है।

हमी इंडिया प्राइवेट लिमिटेड के स्टैकहोल्डरों को एतद्वारा मद 7 में वर्णित पते पर परिसमापक के पास 09.03.2023 को या उससे पूर्व अपने दावों के प्रमाण जमा करने के लिए आमंत्रित किया जाता है।

वित्तीय लेनदारों को केवल इलेक्ट्रॉनिक पद्धति के माध्यम से अपना दावा जमा करना होगा। अन्य सभी स्टैकहोल्डर व्यक्तिगत रूप से, डाक द्वारा या इलेक्ट्रॉनिक पद्धति से अपने दावों के प्रमाण जमा कर सकते हैं।

दावों के झूठे या मिथ्या प्रमाण जमा करने पर दण्डित किया जायेगा।

हस्ता. / -

तिथि : 09.02.2023

स्थान : नई दिल्ली

परिसमापक नाम दामोदर प्रसाद गुप्ता

दिवाला पेशेवर पंजीकरण संख्या : IBB/IPA-002/IP-N00997/2020-2021/13223

लिंग
दरमि
और
अगर
निम्न
वेबस
ई-म
टेली
फैक

CC
In The
Civil J
Ludhi

K
CN
Ne
Public
Singh
And P
Fulwa
In abo
respon
ordere
should
counse
details
in/?trs